

tonnes as compared to 51.48 lakh tonnes in 1980-81 thus recording an increase of 63.9 per cent. Sugar production in 1982-83 sugar year has been estimated at 75.80 lakh tonnes. Earlier, levy sugar quotas for States had been fixed on the basis of population as on 1-4-1978 taking 425 grams per capita availability. This has been raised upwards from 1-4-1982 on the basis of population as on 1-3-1981 thus raising the monthly levy allocation from 2.71 lakh tonnes to 2.94 lakh tonnes. To keep the market prices at reasonable levels month releases of free sale sugar have been substantially stepped up. Efforts are under way to increase internal consumption considerably over last year in view of the record production. Exports of sugar under International Sugar Agreement 1977 are being envisaged. An initial buffer stock of 5 lakh tonnes of sugar has also been created to help tide over the problem of huge stocks resulting from this record production.

(d) Since the sugar season is still progressing the exact production prospects are not yet known. In of levy sugar allocation to States having already been stepped up, there is no immediate proposal for making a further increase in the same.

Complaints Regarding DDA Self Financing Flats in Hauz Khas, New Delhi

*219. SHRI RAVINDRA VARMA:
SHRI P.K. KODIYAN;

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether some residential flats have recently been constructed in the Hauz Khas area of New Delhi under the DDA Self-financing Scheme;

(b) if so, the number thereof;

(c) whether complaints with regard to sub-standard material used in these flats have been received; and

(d) if so, the steps taken to remove these complaints?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH)

(a); Yes, Sir.

(b) 380.

(c) The DDA has reported that one complaint was received from the Hauz Khas DDA SFS Owners Welfare Society. Society.

(d) The DDA has reported that detailed quality control inspections had shown that the houses are structurally sound. It has further reported that a few minor defects which were pointed out are being attended to.

Production and Export of Sugar

*220. SHRI B. D. SINGH:

SHRI RASHEED MASOOD:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that while there has been record sugar production in the country, there has been stagnation in the domestic consumption and that Government propose to export sugar;

(b) if so, what is the estimated sugar production during the current crushing season and what are the reasons for stagnation in the domestic consumption;

(c) what is the quantity of sugar likely to be exported and whether there is likelihood in the prices of sugar coming down in the domestic market because of the record production; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD AND CIVIL
SUPPLIES (SHRI BHAGWAT JHA
AZAD) (a) and (b). Sugar Production in 1981-82 sugar year touched 84.38 lakh tonnes as compared to 51.48 lakh tonnes in 1980-81 thus recording an increase of 63.9 per cent. Sugar production in 1982-83 sugar year has been estimated at 75.80 lakh tonnes.

Internal consumption of sugar during 1981-82 sugar year has not been stagnant and has, in fact, increased to 57.11 lakh tonnes from 49.89 lakh tonnes during

1980-81 sugar year. To keep the market prices at reasonable levels, monthly releases of freesale sugar have been substantially stepped up. Efforts are under way to increase internal consumption considerably over last year in view of comfortable availability. Exports of sugar under International sugar Agreement 1977 are being envisaged.

(c) and (d). Decision regarding exact quantity of sugar to be exported in 1983 has not yet been taken. Since sugar factories are required to pay remunerative cane price to the growers, any undue reduction in sugar prices is not considered desirable. Efforts are made to keep the prices at levels which are reasonable to the consumers, cane growers and producers.

Excise Exemption on Diesel used by Deep Sea Fishing Trawlers

*221. SHRI DAULAT SINHJI JA-DEJA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the deep sea fishing trawler owners have represented to Government to grant excise exemption for fuel oil used by them;

(b) if so, the action taken by Government thereon; and

(c) when the final decision is likely to be taken thereon?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) (a) Representations have been received for reduction in price of fuel oil used by deep sea fishing trawlers.

(b) and (c). A scheme is in operation for providing rebate on Central excise duty on refined diesel oil for those fishing vessels which are not less than 13.7 M in length and fitted with engines of not less than 150 H.P. This scheme provides for—

(i) general rebate of 50 per cent of the excise duty on diesel; and

(ii) an additional rebate of 50 per cent of the excise duty on each 1.08 kilo litre of diesel for every ton of prawn exported.

Government have not taken a decision so far on the modification of the scheme in operation.

Foreign Coaches for IX ASIAD

*222. SHRI RAM PRASAD AHIR-
WAR:
SHRI ATAL BIHARI VAJ-
PAYEE:

Will the Minister of SPORTS be pleased to lay a statement showing:

(a) names of countries from which foreign coaches came and for which events and disciplines of the IX Asiad they were called;

(b) amount spent on each of them in rupees and also in foreign exchange; and

(c) long range plan in this regard?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND
WORKS AND HOUSING (SHRI BUTA
SINGH) (a) and (b). A statement giving the required information is laid on the Table of the Sabha. [Placed in Library See No. LT—6042|83]

(c) We have to work towards a situation where our own coaches achieve such expertise that need for foreign coaches to train our national level sportsmen and women does not arise. With this end in view, the Netaji Subhas National Institute of Sports, Patiala has already taken steps for the upgradation of Indian coaches by getting them trained abroad and by running a Master's Course at the Institute itself. It is also in the process of strengthening its departments of sports medicine which are so essential for high level coaching. However, it may still be necessary in the short run to obtain the services of foreign coaches in a limited number of such sports disciplines which are not yet fully developed in the country.

Plan to Bring Down the Rising Prices of Wheat and Rice

*223. SHRI VIJAY KUMAR YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have any plan to bring down the rising prices of wheat and rice by sanctioning subsidy on such grains supplied by Government to the consumers through Public Distribution System; and